

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
STARRED QUESTION NO. 4  
TO BE ANSWERED ON JULY 18, 2022**

**DISBURSEMENT OF FUND UNDER AMRUT 2.0**

**NO. 4. SHRI NARHARI AMIN:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the salient features of the Atal Mission for Rejuvenation and Urban Transformation 2.0(AMRUT 2.0);
- (b) the details of the cities covered under the Mission, State/UT-wise; and
- (c) the details of disbursement of Central fund allocation alongwith the budgetary allocation made for the duration stipulated for the said Mission, State/UT-wise?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

(a) to (c): A statement is laid on the table of the House.

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## STATEMENT

### **STATEMENT REFERRED TO IN REPLY OF PART (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION No. \*4 DUE FOR ANSWER ON 18 JULY 2022 REGARDING “DISBURSEMENT OF FUND UNDER AMRUT 2.0”:**

(a): Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) scheme, has been launched on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to the financial year 2025-26. The mission aims at making the cities ‘water secure’ and provide universal coverage of water supply through functional taps to all households in all the statutory towns in the country. Mission also aims at providing sewage / septage management to all households of 500 cities covered in first phase of the AMRUT scheme. AMRUT 2.0 will achieve its objective through circular economy of water by effecting water source conservation, rejuvenation of water bodies and wells, recycle/ reuse of treated used water, and rainwater harvesting by involving community at large.

Mission has a reform agenda focused towards financial sustainability and water security of Urban Local Bodies (ULBs). Meeting 20% of water demand through recycled water, reducing non-revenue water to less than 20% and rejuvenation of water bodies are major water related reforms. Reforms on property tax, user charges, and enhancing credit worthiness of ULBs and urban planning are other important reforms.

Capacity building programs under AMRUT 2.0 will be conducted for all stakeholders including contractors, plumbers, plant operators, students, women and citizens.

Other components of AMRUT 2.0 are:

- (i) Pey Jal Survekshan to ascertain equitable distribution of water, reuse of wastewater, mapping of water bodies and promote healthy competition among the cities /towns.
- (ii) Technology Sub-Mission for water to leverage latest global technologies in the field of water.
- (iii) Information, Education and Communication (IEC) campaign to spread awareness among masses about conservation of water.

(b): All the statutory cities /towns of the country have been covered under AMRUT 2.0 for Water Supply and 500 AMRUT cities are covered for Sewerage & Septage Management. The list of the statutory cities /towns can be accessed on the Ministry's website on the address:<https://mohua.gov.in/cms/amrut.php>

(c): The total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore including Central outlay of ₹76,760 crore for the entire mission period. Out of the central outlay of ₹76,760 crore, an amount of ₹66,750 crore have been allocated for AMRUT 2.0 projects, ₹2,169 crore for Administrative and Office Expenses (A&OE) and ₹5,340 crore for Reform Incentive components of the scheme. The State / (UT) - wise distribution of Central allocation for projects under AMRUT 2.0 is given at ANNEXURE-I.

During the current financial year i.e. 2022-23, a budgetary allocation of ₹7,300 crore have been made for AMRUT 2.0 scheme. Details of Central Assistance released to States/UTs during the financial years 2021-22 and 2022-23 are given at ANNEXURE-II.

**ANNEXURE-I REFERRED TO IN THE REPLY OF PART (c) OF THE RAJYA SABHA STARRED QUESTION NO. \*4 DUE FOR ANSWER ON 18JULY 2022 REGARDING “DISBURSEMENT OF FUND UNDER AMRUT 2.0”:**

**Central Assistance (CA) Allocation under AMRUT 2.0– State /Union Territory (UT)wise**

<b>S.No.</b>	<b>State/UT</b>	<b>CA Allocated (in crore)</b>
1	A & N Islands	36.14
2	Andhra Pradesh	3260.62
3	Arunachal Pradesh	232.31
4	Assam	795.02
5	Bihar	2705.14
6	Chandigarh	175.52
7	Chhattisgarh	1336.05
8	Dadra & Nagar Haveli & Daman –Diu	30.97
9	Delhi	2973.58
10	Goa	87.76
11	Gujarat	4646.22
12	Haryana	1542.55
13	Himachal Pradesh	260.19
14	Jammu & Kashmir	883.82
15	Jharkhand	1216.28
16	Karnataka	4764.96
17	Kerala	1416.58
18	Ladakh	128.03
19	Lakshadweep	2.06
20	Madhya Pradesh	4176.44
21	Maharashtra	9586.71
22	Manipur	174.49
23	Meghalaya	113.57
24	Mizoram	146.61
25	Nagaland	180.69
26	Odisha	1407.29
27	Puducherry	154.87
28	Punjab	1892.56
29	Rajasthan	3644.71
30	Sikkim	41.3
31	Tamil Nadu	5095.36
32	Telangana	2870.33
33	Tripura	161.07
34	Uttar Pradesh	8409.67
35	Uttarakhand	600.91
36	West Bengal	3768.6
<b>Grand Total</b>		<b>68918.98</b>

(Note: Central fund allocated as above will include central share for projects as well as forwards achievement of outcomes from non-AMRUT sources.)

**ANNEXURE-II REFERRED TO IN THE REPLY OF PART (c) OF THE RAJYA SABHA STARRED QUESTION NO. \*4 DUE FOR ANSWER ON 18 JULY 2022 REGARDING “DISBURSEMENT OF FUND UNDER AMRUT 2.0”:**

**Central Assistance (CA) for AMRUT 2.0 released to States/Union Territories during the financial years 2021-22 and 2022-23**

(Amount in ₹ crore)

S.No.	States/UTs	CA Released for AMRUT 2.0 during 2021-22	CA Released for AMRUT 2.0 Project during 2022-23
1	Andaman Nicobar Islands	0	0
2	Andhra Pradesh	15.6	0
3	Arunachal Pradesh	2.9	0
4	Assam	10	56.65
5	Bihar	28.6	0
6	Chandigarh	0	0
7	Chhattisgarh	17.8	148.4
8	Dadra & Nagar Haveli and Daman & Diu	0	0
9	Delhi	0.9	0
10	Goa	1.5	0
11	Gujarat	19.6	311.59
12	Haryana	11.2	0
13	Himachal Pradesh	7	0
14	Jammu & Kashmir	8.3	0
15	Jharkhand	103.93	0
16	Karnataka	34.2	0
17	Kerala	10.2	0
18	Ladakh	0	0
19	Lakshadweep	0	0
20	Madhya Pradesh	174.58	12.7
21	Maharashtra	45.7	36.16
22	Manipur	2.8	0
23	Meghalaya	1.1	21.69
24	Mizoram	2.4	0
25	Nagaland	4.1	0
26	Odisha	139.77	0
27	Puducherry	1	0
28	Punjab	18.3	0
29	Rajasthan	24.2	0
30	Sikkim	0.8	0
31	Tamil Nadu	69.4	398.13
32	Telangana	115.5	0
33	Tripura	2.1	0
34	Uttar Pradesh	80.9	521.41
35	Uttarakhand	10.8	0
36	West Bengal	18.8	0
<b>Grand Total</b>		<b>983.98</b>	<b>1,506.73</b>